

(Index) to be furnished by the candidate along with Nomination Paper
Before the Returning Officer.

For election to..... (name of the House)

From..... Constituency (Name of the Constituency)

Shreenarayan Yadav

Late Bhujangi Prasad Yadav

(Address for postal address, e-mail address, etc.)

I, the undersigned, solemnly affirm and take an oath as under:-

(To be filled wherever applicable)

I am a candidate for the..... (name of the political party) or am contesting as an

independent candidate.

Details of PAN and status of filing of Income tax return :

No.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	AAMPY5666J	2015-16	567,556
2	(Wife)	ABNPD6296P	2014-15	858,538
3	Dependent 1	N.A	N.A	N.A
4	Dependent 2	N.A	N.A	N.A
5	Dependent 3	N.A	N.A	N.A

(a) The following case(s) are pending against me in which cognizance has been taken by the court:-

No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N.A
(b)	Name of the court, Case No. and Date of order filing cognizance	N.A
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	N.A

(b) Case(s) when I have been convicted by a court of law (other than those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	N.A
(b)	Name of the Court(s), Case No. and Date(s) of verdict(s)	N.A

N.A

1. That I give herein below the details of my assets (movable and immovable etc.) of myself, spouse and all dependents:

a. Details of movable assets:

Assets in joint name indicating the extent of joint ownership will also have to be given.

— In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.

— Value of Bonds/Shares/Deposits as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

— Dependents, here means a person, substantially dependent on the income of the candidate.

— Details including amount to be given separately in respect of each investment.

Description	Self	Spouse Wife	Dependent-1	Dependent-2	Dependent-3
1. Cash in hand	200000/-	150000/-	N.A	N.A	N.A
2. Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and co-operative societies and the amount in each such deposit.	SBI, Anandpur Rs. 60000/- SBI Samantpur at Anandpur. Rs. 3072923/-	PNB Boring Rd. Patna. Rs. 494984/-	N.A	N.A	N.A
3. Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N.A	N.A	N.A	N.A	N.A
4. Details of investment in NSS, Provident Savings, Insurance Policies and investment in any Financial Institution in Post office or Insurance Company and the amount.	N.A	N.A	N.A	N.A	N.A
5. Personal loans/advance given to any person or entity including firm, Company, Trust etc. and the recoverables from debtors and the amount.	N.A	N.A	N.A	N.A	N.A
6. Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount.)	BR01AF/006 Ford Rs. 2250000/-	BR01/PS0006 INRA 11.85.000/- Year 2014	N.A	N.A	N.A
7. Jewellery, bullion and valuable items (give details of weight and value)	40.50 gm 120000/-	151.36 gm 440,000/-	N.A	N.A	N.A

10. Gross Total value	N.A	N.A	N.A	N.A	N.A
	55,02,923	22,68,984	N.A	N.A	N.A

11. Details of immovable assets:

11.1 Properties in joint ownership indicating the extent of joint ownership will also have to be indicated. Each land or building or apartment should be mentioned separately in this format.

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Fulmelose 118, 114 etc Malkipur SP	N.A	N.A	N.A	N.A
	Survey number(s)	532, 534 etc				
	Area (Total measurement in sq. ft.)	26 Acres	N.A	N.A	N.A	N.A
	Whether inherited property (Yes or No)	Yes	N.A	N.A	N.A	N.A
	Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any investment on the land by way of development, construction etc.	N.A	N.A	N.A	N.A	N.A
	Approximate Current market value	210,00,000/-	N.A	N.A	N.A	N.A
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	Raghunatha Malkipur SP	N.A	NA	NA	NA
	Survey number(s)	319, 330 etc				
	Area (Total measurement in sq. ft.)	29 Acres	N.A	NA	NA	NA
	Whether inherited property (Yes or No)	Yes	N.A	N.A	NA	NA
	Date of purchase in case of self acquired property	N.A	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	N.A	NA	NA	NA	NA
	Any investment on the land by way of development, construction etc.	N.A	NA	NA	NA	NA
	Approximate Current market value	8500,000/-	NA	NA	NA	NA
(iii)	<u>Commercial Buildings (including apartments)</u>					
	Location(s)	N.A	NA	NA	NA	NA
	Survey number(s)					
	Build up Area (Total measurement in sq. ft.)	N.A	NA	NA	NA	NA

Whether inherited property (Yes/No)	NA	NA	NA	NA	NA
Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
Date of purchase in case of self acquired property (in case of leasehold in the time of purchase)	NA	NA	NA	NA	NA
Any investment on the property by way of development, construction etc. (approximate Current market value)	NA	NA	NA	NA	NA
Residential Buildings (including plot/area(s))	Kachiyappa, Indira Park, Puthur Pillai Colony, A/32, 212, M.L.A. Colony, Sanyampura, AP Colony, Puttur 44, 9-12-1992		N.A	N.A	N.A
Area (Total measurement in sq. ft.)	2415 sqft	4830 sqft	NA	NA	NA
Verandah Area (Total measurement in sq. ft.)	1680 sqft	2800 sqft	NA	NA	NA
Whether inherited property (Yes/No)	N.A	N.A	NA	NA	NA
Date of purchase in case of self acquired property	29.11.1996	9-12-1992	NA	NA	NA
Cost of property in case of self acquired in the time of purchase	Rs. 37000/-	Rs. 75000/-	NA	NA	NA
Any investment on the land by way of development, construction etc.	20,00,000/-	20,00,000/-	NA	NA	NA
Approximate Current market value	32,40,000/-	42,20,000/-	NA	NA	NA
Others (such as interest in property)	N.A	N.A	NA	NA	NA
Total of Current Market Value of (i) to (v) above	32,40,000/-	42,20,000/-	NA	NA	NA

(iii) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i) Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	N.A	NA	NA	NA	NA
Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NA	NA	NA	NA	NA

Assets & Liability	NA	NA	NA	NA	NA
Grand total of liabilities	NA	NA	NA	NA	NA
(vi) <u>Government Dues:</u>					
Dues to departments dealing with government accommodation	NA	NA	NA	NA	NA
Dues to departments dealing with supply of water	NA	NA	NA	NA	NA
Dues to departments dealing with supply of electricity	NA	NA	NA	NA	NA
Dues to departments dealing with supply of telephone facilities	NA	NA	NA	NA	NA
Dues to departments dealing with government transport (including aircrafts and helicopters)	NA	NA	NA	NA	NA
Income Tax Dues	NA	NA	NA	NA	NA
Wealth Tax Dues	NA	NA	NA	NA	NA
Service Tax Dues	NA	NA	NA	NA	NA
Municipal/Property Tax Dues	NA	NA	NA	NA	NA
Sales Tax Dues	NA	NA	NA	NA	NA
Any other dues	NA	NA	NA	NA	NA
Grand total of all Govt. dues	NA	NA	NA	NA	NA

(vii) Details of profession or occupation:

- a. Self Self Source: Agriculture and Sahabpar kamal 165 MLA
- b. Spouse Homemaker

(viii) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Give name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Sri. <u>Shree Narayan Yadav</u>
2. Full postal address	<u>S/O Lal Bhuyangi P.O. Yadav age 80</u> <u>Vill - Kharahat, P.O - Phulmalia P.S.</u> <u>Sahabpar kamal 165 - Bagarawai</u>
3. Number and Name of the constituency and state	<u>165 Sahabpar kamal, Bihar</u>
4. Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Rashtriya Janata Dal</u>
5. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>one</u>

(c) Full names of (i) Dwelling - sites where the owner(s) have taken cognizance		N.A	N.A
(d) PAN of		Year for which last Income Tax Return filed	Total Income
(a) Candidate	AAMPY 5666 J	2015-16	567556
(b) Spouse	ABNPD 296 P	2016-15	858538
(c) Dependents	N.A	N.A	N.A

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
(i) Moveable Asset (Total value)	58,48,800/-	36,00,000/-	NA	NA	NA
(ii) Immovable Asset	N.A	N.A	NA	NA	NA
(iii) Purchase Price and Development Cost of Immovable Property (Total Value)	37000/- 20,00,000/-	75000/- 20,00,000/-	NA	NA	NA
(iv) Approximate Current Market Price of Asset (Total Value)	32,40,000/-	30,00,000/- 42,20,000/-	NA	NA	NA
(v) Liabilities	NA	NA	NA	NA	NA
(i) Government dues (Total)	NA	NA	NA	NA	NA
(ii) Loans from Bank, Financial Institutions and others (Total)	NA	NA	NA	NA	NA

6. Highest educational qualification: MA, Patna University, Patna	
(Give details of School / University education with full form of the certificate/ diploma/ degree course). (Name of the School /College/ University and the year in which the course was completed.)	

VERIFICATION

I, the undersigned, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) my spouse, or, my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

Sworn at: this the: day of: 2016

Shashin Kumar
DEPONENT
31.2.16

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1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information in relation to any of the items, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.